

HIGH COURT OF KARNATAKA, BENGALURU

June 12, 2020

NOTICE

As per the Notices dated June 4, 2020 and June 6, 2020, appointments granted to the members of the Bar for physical filing, payment of court fee, process fee etc., including physical hearing in any of the Courts in Chitapur and Chincholi taluks of Kalaburagi District were cancelled up to Friday, June 12, 2020.

In view of the continuation of the situation in Chitapur and Chincholi taluks of Kalaburagi District due to COVID-19 pandemic, the period of cancellation of appointments granted to the members of the Bar for physical filing, payment of court fee, process fee etc., including physical hearing in any of the Courts in Chitapur and Chincholi taluks of Kalaburagi District, is extended for a further period from Monday, June 15 to Saturday, June 20, 2020 (bdi).

Further, in view of the prevalent situation in Aland taluk of Kalaburagi District due to COVID-19 pandemic, appointments granted to the members of the Bar for physical filing, payment of court fee, process fee etc., including physical hearing, in all Courts in Aland taluk of Kalaburagi District, shall stand cancelled from Monday, June 15 to Saturday, June 20, 2020 (bdi).

However, the Principal District and Sessions Judge shall ensure that few selected Courts take up matters, which are urgent in nature, only by video conferencing.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(Rajendra Badamikar)
Registrar General